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COARSE AND MEDIUM VARIETIES OF CLOTH 466. SHRI J. S. TILAK: Will the Minister of FOREIGN TRADE/विवश व्यापार मंत्री be pleased to state:

- (a) whether there has recently been a decline in the production of coarse and medium varieties of cloth in the country; and
- (b) if so, the reasons therefor, and the steps taken to increase its production?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश ग्यापार मंत्रालय में उपमंत्री (SHRI A. C. GEORGE): (a) and (b) A statement giving the requisite information is rttachtd.

## STATEMENT

The production of coarse and medium varieties of cloth including controlled varieties has declined during 1970-71.

The overall d-cline in production ot cloth, coarse and medium including control varieties. has been due to various reasons e.g., shortage of cotton, closure of uneconomic mills, power cut, labour strikes in certain regions etc.

The situation relating to controlled cloth was examined in detail in consultation with the Cotton Textile Industry. A scheme has betn evolved for raising production of con'rol cloth from 9-14 million sq. metres during February /April, 1971 to 100 million sq. metres during a period of 3 months beginning from 1st June,

As a result of this scheme it is hoped that there will be sizeable increase in the availability of coarse and medium varieties of

## REVERSING OF AKALI DAL GOVERNMENTS MEASURES IN PUNJAB

467. SARDAR GURCHARAN SINGH TOHRA; Will the Minister of HOME AFFAIRS/ na na "be pleased to state:

- (a) whether there is any proposal under Government's consideration vo reverse the decisions taken by the Akali Dal Government in Punjab to abolish land revenue and to fix the retirement age at 55 years; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गह मंत्रालय में राज्य मंत्री (SHRI K. CfANT): (a) and (b) According to the information received from the Government of Punjab, the outgoing Ministry had decided on 24th March, 1971 to abolish land revenue on all holdings with effect from 1970-71 rabi season. But this decision was not implement'd and the necessary legislation was not enacted.

Under the existing rules of the Government of Punjab, employees with good record could continue in service beyond the age of 55. On 2nd June, 1971, the State Government took the d cision that only employees wi'h very go< d or outstanding record would be retained in service beyond 'hat age. This decision has been rescinded for the following reasons:

- (i) It would not be in public interest to retire the employees with a good record of service;
- (ii) the d -cision of the State Government would have caused undue hardship to a large number of employees required to retire; and
- Ciii) the earlier practice of allowing Government servants with good record of Service to continue beyond the age of 55 vears was in accoi dance with the practices in the Government of India.

## पंजाब और हिमाचल प्रदेश की सीमा पर नक्सलपंथियों के अडे

468. सरदार गुरचरण सिंह टोहड़ा : क्या गह मंत्री यह बत ने की कृपा करेंगे कि :

- (क) क्या सरकार को यह विदित है कि पंज ब और हिम चल प्रदेश की सीम पर स्थित कीतंपर के घने जंगलों में नक्सलपं वियों ने कुछ गुप्त अड्डे स्थापित किये है;
- (ख) यदि हां, तो उसका ब्यौरा क्या है, और
- (ग) सरवार इस सम्बन्ध में क्या कार्य-वाही कर रही है ?